

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Mark Infrastructure Private Limited Date of Commencement of Liquidation: 13-07-2023; List of Stakeholders as on Date: 12-09-2023; Name of IP: Mr. MADASA KUMAR; Process Number: 1; Last 5 digit of registration number: 12465

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	132992607	1	132992607	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	6	28828338	6	28107690	0	720648	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	30	3859268	30	3698743	0	160525	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	6	27722128	6	27470700.00	0	251428	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	84	161556344	84	108049711	0	53506633	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		127	354958685	127	300319451	0	54639234	0	